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(b) if so, by h w much and what is the present inde: ?

THE MINISTER OF STATE IN THE MINIST I/ OF FINANCE (SHRI P. C. sETHI): (a) and (b) The Monthly Ai -India Working Glass Consumer Price nc ex is published regularly after six ye^ks from the end of the relevant mon I. February is, thus, the latest month for which the index is available; the inc :x for March, the first post-Budget mont; , will become available in the second w> ek of May.

SHRI ARJUI ARORA: Sir, on a point of order. The Consumer Cost of Living Index i issued every week. The Minister is misk iding the House when he says that it is ssued for a month and thereafter, for t ie succeeding month, it is issued after h< expiry of six weeks from the end of th preceding month. They are issued every i eek, Sir, and the Press Information Bure u circulates them. So the Minister ha: riisled the House in trying to evad< an answer to the crux of the question.

SHRI P. C. SETHI: Sir, according to the informatioi w lich I have, in terms of the Desai Ban Award of June, 1962, the All-India W irking Class Consumer Price Index has i be published regularly in the Gazette o Iidia after a delay of not more than t x weeks from the end of the relevant 1 tonth.

SHRI ARJW ARORA: It is issued every week. I gi i every week. He has either been misi fo"med, or he is misleading the Hoi

SHRI P. C. sETHI: I am not the least trying to m ikad the House. I am stating the positi, a is per my information (Interruptions). I would certainly check up, and if there i ;.ny wrong information that I have beei supplied with, I Would certainly correct t.

SHRI KRISr \N KANT : Mr. Chairman, because (overnment do not have any information ts to what is the impact of the latest I ldget on the consumer price index, may I know this, Sir? Have they any pricing policy? Because of the Budget have th¹ y any price policy or any policy to st Jbiiise prices because in the Fourth Plan and in the earlier three Plans nothing i. given regarding the pricing policy. May I know, Sir, what attempts Government have made, what

is the policy regarding stabilising of prices and what the Government propose to do? If they are going to give some information after the Price Index Report is received, with the permission of the hon. Chairman we may have a discussion on the subject of the increase in the consumer price index when the Government receive a report about this, as stipulated by them, after six weeks, in the second week of May, when we will come to know the impact of the Budget on the consumer price index.

SHRI P. C SETHI: As far as the pricing is concerned, certainly the prices of important commodities are taken into account, and the Government and the Reserve Bank and all banking institutions constantly endeavour to see that the price index does not rise. But, Sir, some price increase. .

SHRI KRISHAN KANT: What is the endeavour made?

SHRI P. C. SETHI: Now about the impact of the Budget on prices. As far as trie position about the price increase after the presentation of the Budget is concerned, there has been about one per cent, increase.

MR. CHAIRMAN: The Question Hour is

WRITTEN ANSWERS TO QUESTIONS

राज्यों को केन्द्रीय ऋण

*34. श्री सूरज प्रसाद: क्या मंत्री यह बताने की कुपा करेंगी कि :

- (क) इस समय केन्द्रीय सरकार के ऋणों की कितनी कितनी राणि राज्य सरकारों के नाम बकाया है;
- (ख) क्या बिहार सरकार ने हाल केन्द्रीय सरकार से निवेदन किया है कि वह उसे अनुत्पादक प्रयोजनों के लिये अब तक दिये गये ऋण को माफ़ कर दे : और
- (ग) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

•(•[CENTRAL LOANS TO STATES

- *34 SHRI SURAJ PRASAD : Will the PRIME MINISTER be pleased to state :
- (a) the amount of Central Government loans due from State Governments at present;
- (b) whether the Government of Bihar have recently requested the Central Government to write-off the loans so far advanced to them by the Central Government for unproductive purposes; and
- \c) if so, the reaction of Government thereto?]

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी): (क) 1969-70 के संशो-धित अनुमानों के अनुसार 31 मार्च, 1970 को 5873.57 करोड़ रुपये की रक्तम बकाया थी।

(ख) जीनहीं।

(ग) यह सवाल पैदा ही नहीं होता ।

tlTHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C SETHI): (a) Rs. 5873 -57 crores on 31st March, 1970 as per Revised Estimates of i9⁶9"70-

- (b) No, Sir.
- (c) Does not arise.]

MINING OF CAPTIVE JAT RAJ SEAM OF KORBA

*35. SHRI NIRANJAN VARMA : SHRI RAM SAHAI :

Will the Minister of PETROLEUM AND CHEMICALS AND j MINES AND METALS be pleased to state:

- (a) whether it is a fact that the Madhya Pradesh Government had agreed to the mining operations of this Captive Jat Raj Seam of Korba by the National Coal Development Corporation on the assurance of the Government of India representatives to the effect that the cost of middlings would be about Rs. 10/- per ton and the raw coal would be even cheaper;
- (b) if so, the price now charged and the reasons therefor;
 - f | English translation.

- (c) whether the high price results in uneconomic power generation at Korba;
- (d) if so, whether Government propose to consider reduction in the price of the abov; commodities;
- (e) if the reply to part (d) above be in the negative, whether Government will transfer the mires to the Madhya Pradesh Government; and
 - ff) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO): (a) No, Sir.

(b) to (f) From 16th November, 1959 the Madhya Pradesh State Electricity Board have been paying a price of Ks. 16.73 per tonne only for Jatraj coal supplied by the National Coal Development Corporation. This is much less thrn the pi ice billed by the Corporation. The dispute regarding the price i« currently under arbitration.

USE OF D. D. T.

- *36. DR. DEPIPRASAD CHATTO-PADHYAYA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUS'NG AND LR-BAN DEVELOPMENT be pleased to state:
- (a) whehter Government's attention ha* been drawn to the reported expert opinion that use of D. D. T. poses health hazard; and
- (b) if so, what steps Government have taken or propose to take in this matter?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) The Government is aware of the reported apprehension about the likely injurious effects of D. D. T. on human life.

(b) An Expert Committee comprising the reprt senUtives of Ministries of Agriculture and Food, Petroleum and Chemicals, Health, Indian Council of Medical Research, W. H. O., U. S. A. I. D. and Pesticides Association of India is looking into the effects of the continued use of D. D. T. and other pesticides. This committee has set out guidelines for further research on the possible hazards of D. D. T. to human health.